

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO. 3783
TO BE ANSWERED ON 25TH MARCH, 2022

CONSTRUCTION NEAR DEFENCE ESTABLISHMENTS

3783. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of Defence be pleased to state:

- (a) whether the Ministry has updated NOC guidelines for construction near or along defence establishments after the one issued on 21.10.2016 and if so, the details thereof;
- (b) whether there is any plan to modify the NOC guidelines in the interest of public without compromising safety of defence establishments and if so, the details thereof;
- (c) whether any incidents have been reported regarding misinterpretation of NOC guidelines by the authorities in the country especially at Ramgarh in Jharkhand and if so, the details thereof;
- (d) whether there is any direction issued by the Ministry to ban construction within 50 meters and compulsory NOC for construction within 500 meters of Ramgarh cantonment in Jharkhand and if so, the details thereof; and
- (e) the amount invested by various stake holders of NIRDESH and the manner in which it can be made useful to tax payers?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): No, Sir.
- (b): The NOC guidelines issued on 21.10.2016 are presently under review.
- (c): No, Sir.
- (d): No such separate NOC guidelines have been issued by the Government for Ramgarh Cantonment.
- (e): A total amount of Rs. 49.66 crore has been invested by various stakeholders of NIRDESH as on 31.03.2021. NIRDESH will function as an R&D institution and as an Indian Design House to generate common ship designs required by Indian Navy and Indian Coast Guard. The shipyards shall be benefitted by having to invest less in Design facilities, IT infrastructures, software licences, manpower etc.
